

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-65-2020

Mrs. Noelyn Santos ... Petitioner
Versus
The Goa Tourism Development
Corporation Ltd. & Ors. ... Respondents
Mr. Nigel J. Fernandes, Advocate for the Petitioner.
Mr. Shivan Desai and Mr. A. Sardesai, Advocates for Respondent Nos.1&2.
Mr. D. Pangam, Advocate General with Ms. Maria Correia, Additional
Government Advocate for the State.

**Coram:- M. S. SONAK &
SMT. M. S. JAWALKAR, JJ.**

Date:- 26th June, 2020

P.C.

Stand over to 30th June, 2020.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.

at*